

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.C.A./16/1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

PRATIM CHATTOPADHYAY & ORS.

VS

UNION OF INDIA & ORS. (D/O TELECOM)

For the applicant(s) : Mr. M.S. Banerjee, counsel

Mr. S.K. Dutta, counsel

Mr. T.K. Biswas, counsel

For the respondents : Mr. B.K. Chatterjee, counsel

Heard on : 31.3.2000

Order on: 31.3.2000

ORDER

D.Purkayastha, J.M.:-

Mr. S.K. Dutta, 1d. counsel appearing on behalf of the applicants submits that he has received one letter from the applicants that they do not want to press this application since they have got the relief as sought for in the application. Accordingly, application is disposed of for not being pressed.

2. Mr. B.K. Chatterjee, 1d. counsel appears on behalf of the respondents. Letter of the applicants is kept in the record.

3. Interim Order, if any, is thereby vacated.

  
MEMBER(A)

  
MEMBER(J)